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Central Assistance given for Adult Education to Punjab and Haryana Governments

ARREST OF PAKISTANI SABOTEURS

980. PROF. SATYAVRATA SID-DHANTALANKAR:

SHRI S. K. D. PALIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that one Ghulam Mohammed, leader of a gang of Pakistani saboteurs, has after his arrest in August, 1967 revealed to the Indian Intelligence Department that the gang has received several thousands of rupees from the Pakistan High Commissioner in India for subversive activities; and
- (b) if so, what is the reaction of the Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Sheikh Ghulam Mohd., Vice President of the Plebiscite Front, was arrested on the night between 10th and 11th August, 1967. The case is under investigation. It would not be in public interest to disclose any information before the investigation is completed.

DEMAND FOR COMPENSATION BY NIZAM OF HYDERABAD

981. SHRI M. V. BHADRAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Nizam of Hyderabad has demanded compensation of Rs. 50 lakhs for the Safre-Khas (Crown) land taken over by Government in 1949; and
- (b) if so what decision has been taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government of Andhra Pradesh were paying Rs. 25 lakhs per year to the late Nizam as compensation for the Safre-Khas property taken over by the State Government in 1949.

The present Nizam has represented for the continuance of this payment to him. The representation has been forwarded to the State Government for their comments.

HINDUSTAN SHIPYARD

- 982. SHRI M. V. BHADRAM: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
- (a) whether Government have appointed a Committee to go into the working of the Hindustan Shipyard;
- (b) if so, what are the terms of reference; and
- (c) whether Nanda Committee and M/s. Daya Shankar and Associates, Consultants, have completed their work; if not the reasons for the same?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) to (c). Yes, Sir. As Rear Adm. Nanda, Chairman of the Committee constituted earlier to enquire into the working of the Hindustan Shipyard Limited, was posted on operational duties, the Committee was reconstituted in August, 1967 under the Chairmanship of Shri M. P. Pai. This Committee is expected to submit its report by the end of this year. The terms of reference of the Committee are:

- (i) to examine the organisational set-up of the Shipyard and recommend measures for improving operational efficiency;
- (ii) to suggest measures for improving productivity and ensuring optimum utilisation of plant and materials for ship-building and allied purposes with such minimum essential additions to existing facilities as may be necessary, with particular reference to increased production and reduction in ship-construction costs and delivery schedules;
- (iii) to review production targets and recommend the programme for optimum production for each of the next three years;
- (iv) to recommend a suitable pricing policy for determining the sale price of the ships; and
- (v) to recommend any other measures for improvement in the general performance of the Shipyard.

The Consultants, Messrs. Daya Shankar and Associates have submitted so far one Preliminary Report and ten Progress Reports. The Management of the Shipyard have written to the Consultants requesting them to complete the